

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE : EAST DISTRICT
KARKARDOOMA COURTS, DELHI

ORDER

The following Additional Sessions Judges are hereby authorized under section 10 (3) of the Criminal Procedure Code 1973 to dispose of bail/urgent applications pertaining to the Police Stations/Investigating Agencies of Police Districts of Delhi as mentioned below against their name, with effect from 1st May, 2022 to 31st May, 2022.

Sl. No.	Name of Judicial Officer	Name of Police Stations & Investigating Agencies	1 st Link Additional Sessions Judge	2 nd Link Additional Sessions Judge
1.	Sh. Reetesh Singh, ASJ-02/ Spl. Judge NDPS	Geeta Colony Pandav Nagar Crime Branch & CAW Cell of East Police District. Cyber Police Station	Sh. Hasan Anzar, ASJ-06	Ms. Surabhi Sharma Vats, ASJ (FTSC) (RC)
2.	Sh. Ravinder Singh, ASJ-01	Kalyanpuri Mayur Vihar Mandawali	Ms. Deepali Sharma, ASJ-04	Sh. Arun Sukhija, ASJ-03
3.	Sh. Hasan Anzar, ASJ-06	Metro Yamuna Bank Railway Station Krishna Nagar Shakarpur Ghazipur	Sh. Ravinder Singh, ASJ-01	Sh. Ajay Gupta, ASJ-05-cum-ASJ (Electricity)
4.	Ms. Deepali Sharma, ASJ-04	Preet Vihar New Ashok Nagar Patparganj Laxmi Nagar Gandhi Nagar	Sh. Reetesh Singh, ASJ-02/ Spl. Judge NDPS	Sh. Sanjeev Kumar Aggarwal, ASJ (SFTC)

2903-2912
No. _____/Pr.D&SJ (East)/KKD/Delhi

(Deepak Jagotra)
Principal District & Sessions Judge: East District
Karkardooma Courts, Delhi.

Dated 30/4/2022

Copy forwarded for information & Necessary action to :

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Principal District & Sessions Judge (HQs) Tis Hazari Courts, Delhi.
3. The Concerned Judicial Officers, East District, Karkardooma Courts, Delhi.
4. The Chief Prosecutor, East District, Karkardooma Courts, Delhi.
5. The Hony. Secretary, Bar Association, Karkardooma, Tis Hazari, Patiala House, Rohini, Dwarka, Rouse Avenue & Saket Courts, Delhi/New Delhi.
6. Administrative Officer (Judl.), Filing Section/Judicial Branch, Karkardooma Courts, Delhi.
7. In-Charge, Facilitation Centre, Karkardooma Courts, Delhi.
8. In-Charge, Lock-up, Karkardooma Courts, Delhi.
9. Website Committee, Tis Hazari Court/Karkardooma Courts, Delhi.
10. File Concerned.

Principal District & Sessions Judge: East District
Karkardooma Courts, Delhi.